Year	2007-08	2008-09	2009-10
Quantity (in Tons)	64,69,445	24,87,294	21,55,283
Value (Rs. in lakhs)	11,75,461	11,16,440	11,25,362

(b) and (c) The Government keeps all opinions open regarding relaxation in control imposed on rice export from the country.

Assistance to industrially backward districts of UP

†1821. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the norms of the Central Government to declare an industrially backward district and the assistance, such districts gets from the Centre;
- (b) whether it is a fact that no assistance is being provided to such backward districts of Uttar Pradesh; and
 - (c) if so, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) There are no such norms nor any district specific incentive scheme in Department of Industrial Policy & Promotion.

(b) and (c) Do not arise.

MRAs on standards between India and Japan

1822.DR. T. SUBBARAMI REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether in a significant move that would lead to an increase in India's exports on value added projects to Japan, Tokyo and New Delhi have decided to work on Mutual Recognition Agreements (MRAs) on standards in identified sectors;
- (b) whether this move to ink MRAs on standards regarding mutually agreed sectors and that too within a reasonable time;
 - (c) whether currently majority of exports from India to Japan are raw materials; and

†Original notice of the question was received in Hindi.